

As per clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

SI No.	Category of creditor	Summary of Claims received		Summary of Claims Admitted			Amount of contingent Claims	Amount of Claims not admitted	Amount of Claims under verification	Details in Annexure	Remarks , if any
		No. of Claims	Amount	No. of Claims	Amount of Claims admitted	% Share in Total Amount of Claims Admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0%	0	0	-	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0%	0	0	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0%	0	0	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0%	0	-	-	4	
5	Operational creditors (Workmen)	0	0	0	0	0%	0	0	-	5	
6	Operational creditors (Employees)	0	-	0	0	0%	0	0	-	6	
7	Operational creditors (Government Dues)	0	0.00	0	-	0%	0	0	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	19,72,32,292.00	2	6,98,84,282.00	100%	0	-	12,73,48,010.00	8	Principal Amount is Admitted and Interest Amount is under verification
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	-	0	0	0%	0	-	-	9	
	<b>Total</b>	<b>2</b>	<b>19,72,32,292.00</b>	<b>2</b>	<b>6,98,84,282.00</b>	<b>100%</b>	<b>0</b>	<b>-</b>	<b>12,73,48,010.00</b>		

**Mr. Manojkumar Babulal Agarwal**

Interim Resolution Professional

For: - Dojahan Trading Private Limited

IP Registration No.: **IBBI/IPA-001/IP-**

**P00980/2017-2018/11613**

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